

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 121  
(IB)-278(PB)/2017

**IN THE MATTER OF:**

M/s. MS Shoes East Ltd (Tomorrowland Technologies Exports Limited)	...	Applicant/Petitioner
Vs		
Union of India	...	Respondent

**Order under Section 31 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 24.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

List on 15.02.2021.

Sd-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)